

DHFL GENERAL INSURANCE LIMITED

CONTRACTORS ALL RISK POLICY

'ADD ON' COVER'

LOSS DUE TO BREAKAGE OF GLASS (UIN: IRDAN155A0023V01201718)

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and	Attached to and forming part of the Policy No
	It is agreed and understood that otherwise subject to the terms, exclusions, provisions and sonditions contained in the policy or endersed the contained by the agreed extra

conditions contained in the policy or endorsed thereon and Insured having paid the agreed extra premium, this Policy extends to cover loss due to breakage of glass and exclusion C of Material damage section stands altered to

"Normal wear and tear, gradual deterioration due to atmospheric conditions or lack of use or obsolescence or otherwise, rust, scratching of painted or polished surfaces".